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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 1129/2021 & CrI.M.A. 9397/2021; 9589/2021;  
18231/2022 & 21591/2023**

M.S. PPK NEWSCLICK STUDIO PVT. LTD. & ANR.

.....Petitioners

Through: Mr. Kapil Sibbal & Mr. Dayan  
Krishnan, Senior Advocates with  
Mr. Arshdeep Singh Khurana,  
Mr. Harsh Srivastava &  
Mr. Sidak Singh Anand, Mr.  
Sulakshan V.S., Mr. Shreedhar Kale,  
Ms. Rupali Samuel & Mr. Nikhil  
Pawar, Advocates

Versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Zoheb Hossain, Special Counsel  
for ED, Mr. Vivek Gurnani, Panel  
Counsel for ED with Mr. Kanishk  
Maurya & Mr. Kartik Sabharwal,  
Advocates

+ **W.P.(CRL) 1130/2021 & CrI.M.A. 9407/2021**

M/S PPK NEWSCLICK STUDIO PVT. LTD. ....Petitioner

Through: Mr. Kapil Sibbal & Mr. Dayan  
Krishnan, Senior Advocates with  
Mr. Arshdeep Singh Khurana,  
Mr. Harsh Srivastava &  
Mr. Sidak Singh Anand, Mr.  
Sulakshan V.S., Mr. Shreedhar Kale,  
Ms. Rupali Samuel & Mr. Nikhil



Pawar, Advocates

Versus

STATE OF NCT OF DELHI & ANR.

.....Respondents

Through: Mr. Zoheb Hossain, Special Counsel  
for ED, Mr. Vivek Gurnani, Panel  
Counsel for ED with Mr. Kanishk  
Maurya & Mr. Kartik Sabharwal,  
Advocates

+ **W.P.(CRL) 1146/2021 & CrI.M.A. 9600/2021 & 33576/2024**

M/S PPK NEWSCLICK STUDIO PVT. LTD. & ANR. ....Petitioners

Through: Mr. Kapil Sibbal & Mr. Dayan  
Krishnan, Senior Advocates with  
Mr. Arshdeep Singh Khurana,  
Mr. Harsh Srivastava &  
Mr. Sidak Singh Anand, Mr.  
Sulakshan V.S., Mr. Shreedhar Kale,  
Ms. Rupali Samuel & Mr. Nikhil  
Pawar, Advocates

Versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Zoheb Hossain, Special Counsel  
for ED, Mr. Vivek Gurnani, Panel  
Counsel for ED with Mr. Kanishk  
Maurya & Mr. Kartik Sabharwal,  
Advocates

**CORAM:**

**HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA**

**ORDER**

**02.05.2025**

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Be listed on 01.08.2025.

**NEENA BANSAL KRISHNA, J**

**MAY 2, 2025**

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